

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Money Management Service Pvt Ltd

PETITION NUMBER : CP/IB/1195/2018

APPLICATION NUMBER : a) IA/1721/2023 IN IA/856/2022
b) IA(IBC)/1689(CHE)2023 IN
IA/IBC/856/2022

ORDER

210. a. IA/1721/2023 IN IA/856/2022 IN CP/IB/1195/2018

Ld. PCS Mr. A. Rengarajan for the Applicant.

Applicant is directed to serve copy of the Application on the ROC and file AOS.

ROC is directed to file report within two weeks.

List the Application for hearing on **14.06.2024**.

210.b. IA(IBC)/1689(CHE)2023 IN IA/IBC/856/2022 IN CP/IB/1195/2018

Ld. PCS Mr. A. Rengarajan for the Applicant.

IA(IBC)/1689(CHE)/2023 has been filed seeking extension of liquidation period by one year. It is observed that on 12.01.2024 the Tribunal has directed to the Liquidator to file a detailed report as to the assets lying in the liquidation estate and steps taken by him for disposing it off.

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The Ld. Counsel for the Liquidator states that the report is ready and the Registry may be given directions to accept the report.

Let the Registry accept the report.

List the Application on **14.06.2024** for hearing.

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VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

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JYOTI KUMAR TRIPATHI
Member (Judicial)